

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.657
TO BE ANSWERED ON 26.06.2019**

MANDATORY REGISTRATION OF INDIANS GOING ABROAD

657. SHRI KODIKUNNIL SURESH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has made or proposes to make mandatory registrations for Indians opting to go for employment in the United Arab Emirates and certain other countries through the e-Migrate portal;**
- (b) if so, the details and intended objectives of the mandatory registration;**
- (c) whether there are any restrictive or punitive provisions including deportation in the event of non-compliance by error or otherwise and if so, the details thereof;**
- (d) whether the Government is setting a deadline for the registration process and if so, the details thereof; and**
- (e) the awareness programmes conducted and made in various languages for the benefit of the non-ECR (emigration check required) passport holders through media?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[SHRI V. MURALEEDHARAN]

(a) & (b) Currently only Emigration Check Required (ECR) passport holders seeking employment to UAE and other ECR countries (18 in total) need to compulsorily obtain clearance for the same through the eMigrate portal. Hence their cases automatically get registered in the system. In case of Emigration Check Not Required (ECNR) passport holders going for employment, such clearance is not mandatory. They can voluntarily register at present in the eMigrate.

(c) & (d) Does not arise.

(e) The Government, through the media campaign “Surakshit Jao Prashikshit Jao” in All India Radio, Doordarshan, National Film Development Corporation, Lok Sabha TV, Rajya Sabha TV and State Government TV in Hindi and regional languages, conducts awareness campaigns on safe and legal migration, and to make the people aware of the precautions to take while emigrating abroad. Hoardings in Hindi and regional languages have been installed in the offices of Regional Passport Offices (RPOs) and Protector of Emigrants (PoEs) Offices for educating the people on safe and legal migration.
